

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).7265/2008

K.S.RAMADAS (D) THR.LRS.

Petitioner(s)

VERSUS

STATE OF KARNATAKA & ANR.

Respondent(s)

(With prayer for interim relief and office report)

Date: 17/12/2008 This Petition was called on for hearing today.

For Petitioner(s)

Ms. Hemantika Wahi,Adv.

Mr. Somnath Padhan, Adv.

For Respondent(s)

Mr. Sanjay R. Hegde,Adv.

UPON hearing counsel the Court made the following
ORDER

There is no request for counter affidavit.

Registry has to take appropriate steps as per Rules.

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(S.G.SHAH)
Registrar